

Name of the Corporate Debtor  
Date of commencement of CIRP  
List of Secured Financial Creditors ( other Than in class)

SARE REALTY PROJECTS PRIVATE LIMITED  
05.03.2021  
22.3.2021

(Amount in Rs)

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
Details of Claim Received															
S. No	Name of Creditor	Identification No	Date of receipt	Total Amount Claimed	Amount of claim Admitted	Nature of Claim	Amount covered by Security Interest.	Amount covered by Guarantee	Whether Related Party	% of Voting Share in COC	Amount of Contingent Claim	Amount of any Mutual dues, that may be set off	Amount of Claim not admitted	Amount of claim under verification	Remarks, if any
1	ACRE-81-TRUST through its trustee- Assets Care and Reconstruction Enterprise Limited	31	22.03.2021	5669062863	5669062863	Secured Financial Creditor ( Other than Class)	5669062863	566906283	No	36.36	0	0	0	0	Note 1
2	India Real Estate 2021 Trust through its trustee- Assets Care and Reconstruction Enterprise Limited	32	22.03.2021	1164473333	1164473333	Secured Financial Creditor ( Other than Class)	1164473333	0	No	7.47	0	0	0	0	Note 1
3	ACRE-100-TRUST through its trustee -Assets Care and Reconstruction Enterprise Limited	33	22.03.2021	1077891528	1077891528	Secured Financial Creditor ( Other than Class)	To be ascertain	1077891528	No	6.91	0	0	0	0	Note 1
4	ACRE-100-TRUST through its trustee -Assets Care and Reconstruction Enterprise Limited	33	22.03.2021	358618186	358618186	Secured Financial Creditor ( Other than Class)	To be ascertain	358618187	No	2.30	0	0	0	0	Note 1
5	ACRE-100-TRUST through its trustee -Assets Care and Reconstruction Enterprise Limited	33	22.03.2021	626395752	626395752	Secured Financial Creditor ( Other than Class)	To be ascertain	626395752	No	4.02	0	0	0	0	Note 1
6	ACRE-100-TRUST through its trustee -Assets Care and Reconstruction Enterprise Limited	33	22.03.2021	1038712626	1038712626	Secured Financial Creditor ( Other than Class)	To be ascertain	1038712626	No	6.66	0	0	0	0	Note 1
7	Catalyst Trusteeship Limited- Trustee of debenture holders ( EIREF AIF & EREF Onshore Fund)	36	22.03.2021	1423065141	1423065141	Secured Financial Creditor ( Other than Class)	To be ascertain	1423065141	No	9.13	0	0	0	0	Note 1
8	Catalyst Trusteeship Limited- Trustee of debenture holders ( EIREF AIF & EREF Onshore Fund)	38	22.03.2021	867190868	867190868	Secured Financial Creditor ( Other than Class)	To be ascertain	867190868	No	5.56	0	0	0	0	Note 1
9	Alchemist XXXVII Trust through its trustee- Alchemist Asset Reconstruction Company Ltd	30	22.03.2021	3327192181	3327192181	Secured Financial Creditor ( Other than Class)	To be ascertain	3327192181	No	21.34	0	0	0	0	Note 1
<b>Total</b>				<b>15552602478</b>	<b>15552602478</b>			<b>9285972566</b>		<b>99.76382</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	

**Note 1**

Please note that due to non availability of books and records of the Corporate Debtor, claims are provisionally admitted based on documents submitted with declaration under provision of I& B code. The amount shall be modified in accordance to provision of code and upon updation of records, substantive evidence and documents. The creditors are advised to submit IRP/RP the desired details, information and documents promptly failing may cause negative impact on their respective claim.